

COURT-II

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**Appeal No. 75 of 2014
Appeal No. 76 of 2014 &
Appeal No. 164 of 2014 & IA No. 263 of 2014**

Dated : 1st October, 2014

Present : **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 75 of 2014

Punjab State Power Corporation Ltd. Appellant(s)
Versus
Nabha Power Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R.S. Joshi for R-1
Mr. Sakesh Kumar for R-2

Appeal No. 76 of 2014

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)
Versus
Talwandi Saho Power Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-2
Ms. Shikha Ohri for R-1
Mr. Ruth Elwin for R-1
Mr. Amit Mittal (Rep) for R-1

**Appeal No. 164 of 2014 &
IA No. 263 of 2014**

Talwandi Saho Power Ltd. & Anr. Appellant(s)

Versus

Punjab State Power Corporation Ltd Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Shikha Ohri

ORDER

Heard Shri Anand K. Ganesan, learned counsel for the appellant in Appeal Nos. 75 & 76 of 2014.

Post the matter for further hearing on **8th October, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member